

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3457

ANSWERED ON:11.12.2000

RELAXATION IN PADDY PROCUREMENT NORMS

CHELLAMELLA SUGUNA KUMARI;DAGGUBATI RAMANAIDU;GANGASANDRA SIDDAPPA BASAVARAJ

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have received any requests from some State Governments for relaxation in paddy procurement norms;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) to (c) In order to reduce the hardship of farmers and to enable the procuring agencies to purchase paddy, the Government has allowed procurement of paddy with damaged, discoloured, sprouted and weevilled grains upto maximum limit of 8 per cent instead of 3 per cent, provided in uniform specifications for Kharif Marketing Season 2000-01 for the States of Punjab, Haryana, Uttar Pradesh and Himachal Pradesh.